

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.R No. 12/(MAH)/2013/(T.P.)  
CA No.

CORAM:

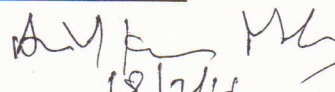
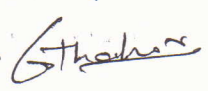
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES: Mr. Anilkumar Poddar  
V/s.  
M/s. Pams Investments & Trading Co. Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.


S. No.	NAME	DESIGNATION	SIGNATURE
1.	ANIL KUMAR PODDAR	Applicant	 18/7/16
2	Gaurav Thakur	Respondent i/b A.S. Dayal & Associates	

Order

Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

1. Petitioner is present, Ld. Counsel appeared on behalf of the Respondents.
2. At request of the parties, list these matters along with other connected matters which are listed on 14<sup>th</sup> September, 2016 at 2:00 p.m. to be listed on the same date.
3. List this matter for hearing as mentioned above.

  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

  
V. NALLASENAPATHY  
Member (Technical)

Dated: 18<sup>th</sup> July, 2016.